

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1399 of 2019**

**IN THE MATTER OF:**

**Mascot Petrochem Pvt. Ltd.**

**...Appellant**

**Versus**

**Midaas Construction Company Pvt. Ltd.**

**...Respondent**

**For Appellant: Mr. Kshitij Bhardwaj and Avinash Shukla, Advocates.**

**For Respondent: Mr. Kundan Agrawal, Advocate.**

**O R D E R**

**12.03.2020** Tribunal busy with hearing matter. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **17<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)